

# HIGH COURT OF CHHATTISGARH: BILASPUR

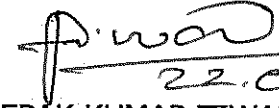
## ORDER

No. 615 /Confdl./2021  
II-3-1/2021

Bilaspur, dated the 22<sup>nd</sup> July, 2021

Registry Order No. 488/Confdl./2021/II-3-1/2021 dt. 01.07.2021 is modified to the extent that at Sl. No. 60, the transfer/posting of Shri Rahul Sharma, Secretary, District Legal Services Authority, Durg as IV Additional Judge to the Court of I Civil Judge Class-II, Durg, stands cancelled and at Sl. No. 23, Ku. Namrata Norge, V Civil Judge Class-II, Raipur stands transferred and posted as IV Additional Judge to the Court of I Civil Judge Class-II, Durg instead of I Civil Judge Class-II, Kota, District – Bilaspur.

BY ORDER OF THE HIGH COURT

  
22.07.2021  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

No. 616 /Confdl./2021  
II-3-1/2021

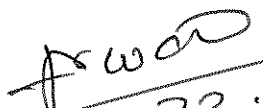
Bilaspur, dated the 22<sup>nd</sup> July, 2021

The following Civil Judge Class-II as mentioned in Column no. (2) of the table below, is, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and is posted in the capacity as mentioned in Column No. (6) from the date he assumes charge of his office :-

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Vivek Kerketta, XIII Civil Judge Class-II	Durg	Kota	Bilaspur	I Civil Judge Class-II

BY ORDER OF THE HIGH COURT

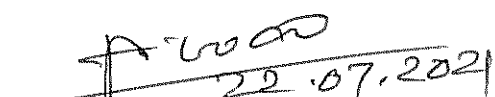
  
22.07.2021  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

Contd. 2/-

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19)
  1. Shri Rahul Sharma, Secretary, District Legal Services Authority, Durg *for information.*
  2. Ku. Namrata Norge, V Civil Judge Class-II, Raipur *for information and compliance. She is directed to join at her new place of posting on or before 24.07.2021 and send her handing/taking over charge report through the concerned District Judge.*
  3. Shri Vivek Kerketta, XIII Civil Judge Class-II, Durg *for information and compliance. He is directed to join at his new place of posting on or before 06.08.2021 and send his handing/taking over charge report through the concerned District Judge.*

- 20) District & Sessions Judge, Durg for information. He is requested to impress upon the transferred Office that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing/taking over charge report of transferred Officer to this Registry.
- 21) District & Sessions Judge, Balod/ Balrampur at Ramanujanj/ Baloda-Bazar/ Bastar at Jagdalpur/ Bemetera/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker). for information.
- 22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning & Digitalization/Elimination, Record Room (Disposal) and D.D.O./ Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
22.07.2021  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL